

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.4553
TO BE ANSWERED ON 23.03.2021**

PROBLEMS OF MIGRANT SCs

4553. SHRI RAVIKUMAR D.:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state

(a) whether the National Commission for Scheduled Castes (NCSC) has not submitted its annual report after 2016-17 though it is mandated to submit annual report every year;

(b) if so, the reasons for this inordinate delay;

(c) whether the NCSC has submitted a Report titled "The Problems of Migrant SCs in obtaining Caste certificates" on 13.05.2015 along with its recommendations;

(d) if so, whether the Commission has also recommended early action by the concerned Ministries (including Ministry of Home Affairs) on the Report so as to mitigate the problems being faced by the Scheduled Caste (SC) migrants in obtaining caste certificates and benefits of reservations; and

(e) if so, the action taken by the Government to implement the said recommendation?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) & (b): The Annual Report for the year 2017-18 was submitted to Hon'ble President of India on 20.06.2019 by NCSC. The same has been laid in Lok Sabha and Rajya Sabha on 20.09.2020 and 16.09.2020 respectively. The combined Annual Report for 2018-19 and 2019- 20 is ready. However, the same could not be submitted by NCSC due to outbreak of COVID-19 pandemic.

(c): Yes, Sir.

(d) & (e): No, Sir.
